



GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Legislation Section) Civil Secretariat,
Jammu/Srinagar.

NOTICE

In pursuance to directions passed by Hon'ble High Court of Jammu and Kashmir in PIL (OWP) No 159/2002 titled Syed Tahir Geelani V/S State & others, Shri Zaffar Ahmad Shah Senior Advocate, Amicus Curie has drafted a Bill titled "**The Jammu And Kashmir Natural Water Bodies (Administration, Control, Protection, Improvement, Conservation, Development, Maintenance) Bill, 2017**" to provide for administration, control, protection, improvement, conservation, maintenance and development of the natural water bodies and waterways in the State of Jammu and Kashmir and for matters connected therewith and incidental thereto. (Copy of the draft bill is enclosed).

Any person/ authority/ organization having any suggestion(s)/view(s)/comments regarding any amendments/improvements in the bill may provide the same to Secretary to Government, Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar by post or through e-mail at **law-jk@nic.in** within a period of one month from the date of issuance of this Notice.

Ashish Gupta
31.05.17

(Ashish Gupta)
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No.LD(Leg)2016/65

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